

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2486
TO BE ANSWERED ON 9TH MARCH, 2018**

MOBILE MEDICAL UNITS UNDER RGSM

2486. SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the norms fixed regarding setting up of mobile medical units in the country under Rashtriya Gramin Swasthya Mission (RGSM);
- (b) the number of mobile medical units functioning in the country, State/UT-wise;
- (c) the number of proposals received by the Government from the States and Union Territories in this regard during each of the last three years; and
- (d) the steps taken by the Government regarding release of funds for the said purpose?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Setting up of MMUs under National Rural Health Mission (Now subsumed into National Health Mission) is based on population norm with 1 MMU per 10 lakh population subject to a cap of 5 MMUs/district. This has been estimated as follows:

- i) District with population 10 lakhs- 1 MMU
- ii) District with population of between 10 lakhs and 20 lakhs- 2 MMUs.
- iii) District with population of between 20 lakhs and 30 lakhs- 3 MMUs
- iv) District with population of between 30 lakhs and 40 lakhs-4 MMUs
- v) District with population of over 40 lakhs - 5 MMUs

However, further relaxation has been available on a case to case basis for hilly/tribal/desert areas, where the populations are widely dispersed and the geographical terrain is difficult.

States are expected to map the nature of diversity of their conditions and adopt the most suitable and sustainable model to suit their state specific needs. However, States have also been specifically requested to provide MMUs especially in areas inhabited by Particularly Vulnerable Tribal Groups (PVTGs) so as to provide primary health care facility close to their habitations.

Relaxation of norm of one MMU per 10 lakh population in cases where patients served through existing MMUs exceeds 60 patients per day in plain areas and 30 patients per day in hilly areas, on a case to case basis, have also been approved.

(b): The number of mobile medical units functioning in the country, State/UT-wise, is as per Annexure-I.

(c): The number of proposals received from the States/UTs in this regard during each of the last three years is as per Annexure-II

(d): Funds to States under NRHM Flexipool are released as lump-sum and not for individual activity. Statements showing approval and utilization of funds during the years 2014-15, 2015-16 and 2016-17 for MMUs are enclosed as Annexure-III.

Annexure - I

Mobile Medical Units (MMUs) operational under NHM As on Sept 2017		
Sl.no.	State/UTs	Total MMUs
1	Bihar	6
2	Chhattisgarh	12
3	Himachal Pradesh	0
4	Jammu & Kashmir	11
5	Jharkhand	98
6	Madhya Pradesh	144
7	Odisha	8
8	Rajasthan	206
9	Uttar Pradesh	0
10	Uttarakhand	5
11	Arunachal Pradesh	16
12	Assam	76
13	Manipur	9
14	Meghalaya	4
15	Mizoram	9
16	Nagaland	11
17	Sikkim	4
18	Tripura	0
19	Andhra Pradesh	52
20	Goa	0
21	Gujarat	61
22	Haryana	9
23	Karnataka	72
24	Kerala	28
25	Maharashtra	40
26	Punjab	33
27	Tamil Nadu	415
28	Telangana	0
29	West Bengal	54
30	A&N Island	0
31	Chandigarh	0
32	D&N Haveli	1
33	Daman & Diu	0
34	Delhi	2
35	Lakshadweep	0
36	Puducherry	4
All India		1390

No. proposals received from States/ UTs in Program Implementation Plan (PIP)

	2014-15	2015-16	2016-17
State/UT	Number of MMUs/MMVs/Boat Clinics Proposed (In Units)	Number of MMUs/MMVs/Boat Clinics Proposed (In Units)	Number of MMUs/MMVs/Boat Clinics Proposed (In Units)
A & N Islands	0	0	0
Andhra Pradesh	275	55	52
Arunachal Pradesh	16	16	16
Assam	55	92	185
Bihar	80	80	80
Chandigarh	7	7	0
Chhattisgarh	30	37	0
D & N Haveli		1	1
Daman & Diu	0	0	0
Delhi	8	10	0
Goa		0	0
Gujarat	67	73	67
Haryana	10	9	11
Himachal Pradesh	10	0	0
Jammu & Kashmir	11	11	11
Jharkhand	101	101	101
Karnataka	0	0	50
Kerala	21	21	21
Lakshadweep	0	0	0
Madhya Pradesh	145	144	144
Maharashtra	42	51	52
Manipur		9	9
Meghalaya	12	7	4
Mizoram	9	9	9
Nagaland	14	11	11
Odisha	0	3	3
Puducherry	4	4	4
Punjab	33	33	33
Rajasthan	202	202	206
Sikkim	3	3	3
Tamil Nadu	407	407	415

Telangana	435	100	50
Tripura	4	4	4
Uttar Pradesh	0	301	18
Uttarakhand	15	15	15
West Bengal	55	55	58
Total	2071	1871	1633

**Statement showing details of SPIP Approval under National Mobile Medical Vans for FY
2014-15 to 2016-17**

Rs. In Lakhs

S.No.	State	2014-15	2015-16	2016-17
		SSIP Approvals	SSIP Approvals	SSIP Approvals
A. High Focus States				
1	Bihar	1,584.00	1,306.88	1,148.40
2	Chhattisgarh	720.00	3,667.20	-
3	Himachal Pradesh	190.08	-	-
4	Jammu & Kashmir	308.00	329.61	163.90
5	Jharkhand	2,424.00	2,580.30	2,256.00
6	Madhya Pradesh	2,363.63	3,467.63	3,031.09
7	Odisha	-	88.67	63.94
8	Rajasthan	3,854.40	3,745.72	4,091.35
9	Uttar Pradesh	-	27.54	45.22
10	Uttarakhand	270.00	224.00	245.23
	Sub Total	11,714.11	15,437.55	11,045.13
B. NE States				
11	Arunachal Pradesh	201.60	201.60	240.48
12	Assam	1,493.19	1,854.95	2,505.00
13	Manipur	153.60	185.63	179.54
14	Meghalaya	178.85	242.85	107.73
15	Mizoram	223.15	229.85	301.12
16	Nagaland	178.38	178.96	152.97
17	Sikkim	84.00	84.00	85.33
18	Tripura	99.12	108.00	91.62
	Sub Total	2,611.89	3,085.84	3,663.79
C. Non-High Focus States				
19	Andhra Pradesh	257.54	768.17	976.55
20	Goa	-	-	-
21	Gujarat	609.82	646.20	775.16
22	Haryana	148.18	198.01	132.86

23	Karnataka	-	200.00	721.62
24	Kerala	154.00	154.00	111.40
25	Maharashtra	1,385.14	1,175.07	1,124.83
26	Punjab	606.86	606.86	606.86
27	Tamil Nadu	4,047.64	3,745.04	3,571.00
28	Telangana	153.94	803.40	322.73
29	West Bengal	1,540.00	1,320.00	1,392.00
	Sub Total	8,903.12	9,616.75	9,735.01
D. Small States/UTs				
30	Andaman & Nicobar Islands	-	-	-
31	Chandigarh	-	-	-
32	Dadra & Nagar Haveli	16.86	16.86	15.24
33	Daman & Diu	-	-	-
34	Delhi	-	-	-
35	Lakshadweep	-	-	-
36	Puducherry	84.53	84.54	85.24
	Sub Total	101.39	101.40	100.48
	Grand Total	23,330.51	28,241.54	24,544.41

Note:

The above figures are as per FMR reported by State/UTs.